- (b) The Union Cabinet has approved expenditure of R. 4,241.97 crore for Integrated E-filing & Centralized Processing Center (CPC) 2.0 Project of the Income Tax Department.
- CPC 2.0 project has a design and development phase of 18 month from date of award of contract and 5 years of operations extendable by 2 years.
- (c) and (d) CPC 2.0 project has been designed to make the mechanism of processing of return and issue of refunds much faster than the current rate by creating adequate computing capacity to handle consistently increasing number of returns.

Apart from that, the project also seeks to achieve the following:-

- a. Faster and accurate outcomes for taxpayer.
- b. First time right approach.
- c. Enhancing user experience at all stages.
- d. Improving taxpayer awareness and education through continuous engagement.
- e. Promoting voluntary tax compliance.
- f. Managing outstanding demand.

Reducing GST on items under 28 per cent bracket

1642. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of FINANCE be pleased to state:

- (a) the details of each of the items under 28 per cent bracket of GST;
- (b) whether it is a fact that some States are demanding to reduce GST on some of these items, if so, whether the Ministry has taken the same before the GST Council;
 - (c) if so, the details thereof and the final outcome of the same; and
- (d) the details of revenue being generated through GST since its implementation, month-wise and Statc-wise and amounts so far transferred to various States, Statcwise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The list of goods and services currently attracting GST @ 28% is given in the Statement-I (*See* below).

- (b) and (c) GST sales on goods and services are prescribed on the basis of recommendations of the GST Council as made from time to time. The Council has reviewed GST rate structure, keeping in view the representations received from various stakeholders including state governments, and recommended changes in case of certain goods. The same has been notified. The 28% rate list for goods has been pruned significantly from 228 group of items to 34 group of items. In case of services also, there remain only 3 group of services attracting GST rate of 28%.
 - (d) The details are given in the Statement-II.

Statement-I

Details of goods and services currently attracting GST@28%

Following goods and services currently attracts GST @ 28%

Services:

- Services by way of admission to entertainment events or access to amusement facilities including casinos, race club, sporting event such as Indian Premier League and the like.
- 2. Services provided by a race club by way of totalizator or a license to bookmaker in such club.
- 3. Gambling.

Goods:

| Sl. No. | Chapter/Heading/Sub-heading/ Tariff item | Description of Goods |
|------------|---|--|
| (1) | (2) | (3) |
| 1. | 1703 | Molasses |
| 2. | 2106 90 20 | Pan masala |
| 3. | 2202 10 | All goods [including aerated waters], containing added sugar or other sweetening matter or flavoured |

| 236 | Written Answers to | [RAJYA SABHA] | Unstarred Questions |
|-----|--------------------|----------------|---|
| (1) | (2) | | (3) |
| 4. | 202 99 90 | (| Caffeinated Beverages |
| 5. | 2401 | | Unmanufactured tobacco; tobacco refuse [other than tobacco leaves] |
| 6. | 2402 | | Cigars, cheroots, cigarillos and cigarettes, of tobacco or of tobacco substitutes |
| 7. | 2403 | 1 | Other manufactured tobacco and manufactured tobacco substitutes; "homogenised" or "reconstituted" tobacco; tobacco extracts and essences [including biris] |
| 8. | 2523 | 9 1 | Portland cement, aluminous cement, slag cement, super sulphate cement and similar hydraulic cements, whether or not coloured or in the form of clinkers |
| 9. | 4011 | 1 1 | New pneumatic tyres, of rubber to the than of a kind used on/in bicycles, cycle-rickshaws and three wheeled powered cycle rickshaws; rear tractor tyres; and of a kind used on aircraft |
| 10. | 8407 | 1 | Spark-ignition reciprocating or rotary internal combustion piston engine [other than aircraft engines |
| 11. | 8408 | | Compression-ignition internal combustion piston engines (diesel or semi-diesel engines) |
| 12. | 8409 | 1 | Parts suitable for use solely or principally with the engines of heading 8407 or 8408 |

| Writter | n Answers to | [3 December, 2019] Unstarred Questions 237 |
|---------|--------------|---|
| (1) | (2) | (3) |
| 13. | 8413 | Pumps for dispensing fuel or lubricants of the type used in filling stations or garages [8413 11], Fuel, lubricating or cooling medium pumps for internal combustion piston engines [8413 30] |
| 14. | 8415 | Air-conditioning machines, comprising a motor-driven fan and elements for changing the temperature and humidity, including those machines in which the humidity cannot be separately regulated |
| 15. | 8422 | Dish washing machines, household [8422 11 00] and other [8422 19 00] |
| 16. | 8507 | Electric accumulators, including separators therefor, whether or not rectangular (including square) other than Lithium ion battery and other Lithium-ion accumulators including Lithium-ion power banks |
| 17. | 8511 | Electrical ignition or starting equipment of a kind used for spark-ignition or compression-ignition internal combustion engines (for example, ignition magnetos, magneto-dynamos, ignition coils, sparking plugs and glow plugs, starter motors); generators (for example, dynamos, alternators) and cut-outs of a kind used in conjunction with such engines |

| 238 | Written Answers to | [RAJYA SABHA] | Unstarred Questions |
|-----|--------------------|---|--|
| (1) | (2) | | (3) |
| 18. | 8528 | in ap te in re re ap m se Te | Monitors and projectors, not accorporating television reception apparatus; reception apparatus for elevision, whether or not accorporating radio-broadcast ecciver or sound or video eccording or reproducing apparatus other than computer aonitors not exceeding 32 inches, et top box for television and elevision set (including LCD and ED television) of screen size not exceeding 32 inches |
| 19. | 8701 | er | oad tractors for semi-trailers of ngine capacity more than 800 cc |
| 20. | 8702 | of th us | fotor vehicles for the transport f ten or more persons, including ne driver [other than buses for se in public transport, which acclusively run on Bio-fuels] |
| 21. | 8703 | ve th th in ra | flotor cars and other motor chicles principally designed for the transport of persons (other nan those of heading 8702), acluding station wagons and acing cars [other than cars for thysically handicapped persons] |
| 22. | 8704 | of | Interpretation of the description of goods [other than Refrigerated autor vehicles] |
| 23. | 8706 | th | hassis fitted with engines, for ne motor vehicles of headings 701 to 8705 |

| Writte | n Answers to | [3 December, 2019] | Unstarred Questions 239 |
|--------|--------------|--------------------|--|
| (1) | (2) | | (3) |
| 24. | 8707 | me | odies (including cabs), for the otor vehicles of headings 8701 8705 |
| 25. | 8708 | ve [o | arts and accessories of the motor chicles of headings 8701 to 8705 other than specified parts of actors] |
| 26. | 8711 | an me | otorcycles (including mopeds) and cycles fitted with an auxiliary otor, with or without side-cars; de-cars |
| 27. | 8714 | | arts and accessories of vehicles headings 8711 |
| 28. | 8802 | Ai | ircrafts for personal use |
| 29. | 8903 | ple | achts and other vessels for easure or sports; rowing boats and canoes |
| 30. | 9302 | | evolvers and pistols, other than ose of heading 9303 or 9304 |
| 31. | 9614 | bo | moking pipes (including pipe owls) and cigar or cigarette olders, and parts thereof |
| 32. | 9804 | | Il dutiable articles intended for ersonal use |
| 33. | Any chapter | | ottery authorized by State overnments |
| | | | explanation 1 For the purposes this entry, value of supply of |

34. Any Chapter

Actionable claim in the form of chance to win in betting, gambling, or horse racing in race club

Rules, 2010

(2) Organising state has the same meaning as assigned to it in clause (f) of sub-rule (1) of rule 2 of the Lotteries (Regulation)

Statement-II

(A) Details of Revenue generated through GST since its implementation

| | | | | | | | | | | | | | | | | | | (Figures | in ₹ crore) |
|------|----------------------|--------|--------|--------|--------|--------|--------|--------|--------|--------|---------|--------|--------|--------|--------|--------|--------|----------|-------------|
| S1.N | . States | Jul'17 | Aug'17 | Sep'17 | Oct'17 | Nov'17 | Dec'17 | Jan'18 | Feb'18 | Mar'18 | 2017-18 | Apr'18 | May'18 | Jun'18 | Jul'18 | Aug'18 | Sep'18 | Oct'18 | Nov'18 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
| | Jammu and Kashmir | 0 | 265 | 320 | 288 | 299 | 315 | 306 | 269 | 258 | 2,320 | 372 | 267 | 266 | 318 | 305 | 337 | 324 | 286 |
| | Himachal Pradesh | 0 | 823 | 746 | 700 | 649 | 618 | 600 | 562 | 611 | 5,309 | 647 | 646 | 641 | 618 | 562 | 649 | 651 | 667 |
| 3. | Punjab | 3 | 1,522 | 1,289 | 1,277 | 1,205 | 1,078 | 1,089 | 1,064 | 1,123 | 9,649 | 1.259 | 1.140 | 1,200 | 1,171 | 1,097 | 1,117 | 1,129 | 1,220 |
| 4. | Chandigarh | 0 | 175 | 148 | 145 | 145 | 132 | 148 | 141 | 136 | 1,170 | 182 | 132 | 136 | 148 | 140 | 143 | 141 | 146 |
| 5. | Uttarakhand | 0 | 1,693 | 1,471 | 1,686 | 1,238 | 1,186 | 1,262 | 1,166 | 1,264 | 10,967 | 1,515 | 1,247 | 1,266 | 1,408 | 1,020 | 1,247 | 1,411 | 1,148 |
| 6. | Haryana | 1 | 4,671 | 5,440 | 5,063 | 4,669 | 4,080 | 4,263 | 4,356 | 4,272 | 36,815 | 5,130 | 4,574 | 4,634 | 4,295 | 4,374 | 4,192 | 4,461 | 4,678 |
| 7. | Delhi | 3 | 3,255 | 3,405 | 3,527 | 3,232 | 3,050 | 3,603 | 3,121 | 3,249 | 26,445 | 4,198 | 2,915 | 3,103 | 3,095 | 3,015 | 3,140 | 3,287 | 3,277 |
| 8. | Rajasthan | 5 | 2,540 | 2,284 | 2,256 | 2,183 | 2,148 | 2,394 | 2,307 | 2,346 | 18,463 | 2,609 | 2,494 | 2,424 | 2,454 | 2,240 | 2,243 | 2,554 | 2,664 |
| 9. | Uttar Pradesh | 3 | 4,727 | 4,840 | 4,677 | 4,168 | 4,390 | 4,681 | 4,607 | 4,799 | 36,891 | 6,028 | 4,622 | 5,033 | 4,983 | 4,764 | 4,812 | 4,835 | 5,158 |

| 1 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
|--------------------------|---|-------|-------|-------|-------|-------|-------|-------|-------|--------|-------|-------|-------|-------|-------|-------|-------|-------|
| 10. Bihar | 1 | 786 | 674 | 645 | 592 | 667 | 642 | 767 | 758 | 5,531 | 914 | 739 | 761 | 851 | 846 | 831 | 812 | 915 |
| 11. Sikkim | 0 | 160 | 156 | 140 | 146 | 164 | 152 | 123 | 145 | 1,186 | 151 | 167 | 171 | 181 | 163 | 165 | 141 | 148 |
| 12. Arunachal Pradesh | 0 | 13 | 9 | 13 | 11 | 12 | 16 | 13 | 32 | 120 | 33 | 30 | 27 | 29 | 23 | 26 | 28 | 22 |
| 13. Nagaland | 0 | 14 | 13 | 15 | 12 | 10 | 15 | 12 | 12 | 104 | 17 | 13 | 13 | 12 | 15 | 22 | 19 | 15 |
| 14. Manipur | 0 | 14 | 14 | 20 | 11 | 14 | 12 | 13 | 25 | 122 | 34 | 17 | 22 | 24 | 17 | 32 | 24 | 21 |
| 15. Mizoram | 0 | 6 | 8 | 10 | 8 | 7 | 8 | 8 | 11 | 67 | 17 | 14 | 10 | 10 | 11 | 13 | 10 | 16 |
| 16. Tripura | 0 | 37 | 34 | 57 | 35 | 30 | 32 | 34 | 45 | 305 | 46 | 46 | 35 | 46 | 38 | 49 | 44 | 41 |
| 17. Meghalaya | 0 | 77 | 63 | 65 | 61 | 70 | 90 | 115 | 105 | 648 | 152 | 127 | 116 | 114 | 102 | 93 | 96 | 101 |
| 18. Assam | 0 | 703 | 673 | 625 | 654 | 590 | 578 | 528 | 619 | 4,969 | 679 | 924 | 663 | 661 | 646 | 697 | 757 | 739 |
| 19. West Bengal | 3 | 3,009 | 2,943 | 2,785 | 2,458 | 2,548 | 2,658 | 3,174 | 3,756 | 23,333 | 3,691 | 3,108 | 3,112 | 3,289 | 3,125 | 3,130 | 3,235 | 3,035 |
| 20. Jharkhand | 0 | 1,582 | 1,640 | 1,747 | 1,808 | 1,710 | 1,874 | 1,757 | 2,044 | 14,162 | 2,389 | 1,958 | 1,979 | 1,848 | 1,669 | 1,736 | 2,091 | 2,016 |
| 21. Odisha | 0 | 1,910 | 1,716 | 1,801 | 1,784 | 1,705 | 1,959 | 1,982 | 1,991 | 14,849 | 2,170 | 1,894 | 2,152 | 2.059 | 2,242 | 2,187 | 2,190 | 2,374 |
| 22. Chhattisgarh | 1 | 1,630 | 1,599 | 1,555 | 1,504 | 1,582 | 1,774 | 1,534 | 1,829 | 13,008 | 1,890 | 1,870 | 1,902 | 1,910 | 1,821 | 1,671 | 1,737 | 2,005 |
| 23. Madhya Pradesh | 1 | 2,112 | 1,906 | 1,927 | 1,874 | 1,874 | 1,890 | 1,960 | 2,000 | 15,544 | 2,344 | 1,864 | 2,005 | 2,069 | 1,963 | 1,899 | 1,993 | 2,124 |
| 24. Gujarat | 3 | 6,015 | 5,721 | 5,883 | 5,387 | 5,372 | 5,779 | 5,823 | 5,922 | 45,905 | 6,329 | 6,262 | 6,363 | 6,080 | 5,252 | 6,100 | 6,159 | 6,064 |
| 25. Daman and Diu | 0 | 125 | 111 | 128 | 132 | 89 | 102 | 97 | 137 | 922 | 92 | 87 | 91 | 90 | 96 | 89 | 98 | 89 |

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

| 26. | Dadra and | 0 | 158 | 181 | 164 | 153 | 144 | 149 | 137 | 131 | 1,218 | 165 | 132 | 125 | 145 | 117 | 135 | 144 | 140 |
|-----|----------------|----|--------|--------|--------|--------|--------|--------|--------|--------|----------|--------|--------|--------|--------|--------|--------|--------|--------|
| | Nagar Haveli | | | | | | | | | | | | | | | | | | |
| 27. | Maharashtra | 8 | 13,591 | 13,048 | 14,320 | 12,273 | 12,810 | 13,357 | 12,449 | 13,331 | 1,05,186 | 16,726 | 13,047 | 14,021 | 13,751 | 12,832 | 13,082 | 14,534 | 13,934 |
| 29. | Karnataka | 2 | 6,976 | 6,140 | 6,249 | 5,196 | 5,568 | 5,991 | 6,018 | 5,997 | 48,138 | 7,347 | 5,752 | 6,244 | 6,776 | 6,271 | 6,312 | 6,588 | 6,499 |
| 30. | Goa | 0 | 405 | 352 | 346 | 345 | 315 | 306 | 357 | 346 | 2,772 | 352 | 318 | 335 | 319 | 307 | 309 | 313 | 325 |
| 31. | Lakshadweep | 0 | 0 | 1 | 1 | 2 | 1 | 1 | 1 | 1 | 7 | 3 | 0 | 6 | 1 | 0 | 1 | 0 | 1 |
| 32. | Kerala | 0 | 1,534 | 1,543 | 1,457 | 1,250 | 1,249 | 1,368 | 1,207 | 1,249 | 10,857 | 1,396 | 1,300 | 1,306 | 1,277 | 1,129 | 1,042 | 1,501 | 1,339 |
| 33. | Tamil Nadu | 6 | 6,626 | 6,185 | 6,093 | 5,236 | 5,014 | 5,316 | 5,363 | 5,480 | 45,318 | 6,666 | 5,489 | 5,187 | 5,616 | 5,436 | 5,733 | 6,091 | 5,813 |
| 34. | Puducherry | 0 | 208 | 184 | 144 | 174 | 161 | 163 | 139 | 144 | 1,317 | 170 | 156 | 146 | 161 | 149 | 161 | 141 | 170 |
| 35. | Andaman and | 0 | 8 | 26 | 19 | 23 | 15 | 15 | 20 | 37 | 162 | 50 | 16 | 28 | 14 | 14 | 23 | 13 | 31 |
| | Nicobar Island | | | | | | | | | | | | | | | | | | |
| 36. | Telangana | 3 | 2,759 | 2,717 | 2,759 | 2,443 | 2,490 | 2,737 | 2,641 | 2,800 | 21,348 | 3,378 | 2,619 | 2,701 | 2,803 | 2,660 | 2,722 | 2,893 | 3,067 |
| 37. | Andhra | 10 | 1,889 | 1,802 | 1,829 | 1,668 | 1,585 | 1,921 | 1,758 | 1,865 | 14,327 | 2,251 | 1,962 | 1,936 | 2,026 | 1,891 | 2,023 | 2,212 | 2,145 |
| | Pradesh | | | | | | | | | | | | | | | | | | |
| 97. | Other | 0 | 0 | 11 | 63 | 41 | 46 | 224 | 82 | 88 | 556 | 79 | 726 | 138 | 159 | 201 | 155 | 151 | 197 |
| | Territory | | | | | | | | | | | | | | | | | | |
| 99. | Center | 0 | 0 | 0 | 0 | 0 | 0 | 19 | 5 | 56 | 80 | 40 | 41 | 45 | 28 | 47 | 50 | 40 | 32 |
| | Jurisdiction | | | | | | | | | | | | | | | | | | |
| | GRAND TOTAL | 53 | 72,017 | 69,413 | 70,477 | 63,071 | 62,840 | 67,491 | 65,713 | 69,016 | 540092 | 81,511 | 68,715 | 70,343 | 70,837 | 66,599 | 68,365 | 72,847 | 72,663 |

Written Answers to

[3 December, 2019]

| | | | | | | | | | | | | (Figures | in ₹ crore) |
|----------------------|---------|--------|--------|--------|---------|--------|--------|--------|--------|--------|--------|----------|-------------|
| Sl.N. States | Dec' 18 | Jan'19 | Feb'19 | Mar'19 | 2018-19 | Apr'19 | May'19 | Jun'19 | Jul'19 | Aug'19 | Sep'19 | Oct'19 | 2019-20 |
| 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| . Jammu and Kashmir | 293 | 331 | 306 | 388 | 3,792 | 382 | 311 | 322 | 363 | 302 | 282 | 313 | 2,274 |
| 2. Himachal Pradesh | 595 | 647 | 610 | 660 | 7,593 | 700 | 629 | 697 | 677 | 676 | 609 | 669 | 4,657 |
| 3. Punjab | 1,162 | 1,216 | 1,100 | 1,166 | 13,979 | 1,374 | 1,345 | 1,248 | 1,271 | 1,255 | 1,133 | 1,189 | 8,816 |
| l. Chandigarh | 143 | 159 | 147 | 162 | 1,779 | 200 | 146 | 158 | 156 | 160 | 157 | 157 | 1,133 |
| 5. Uttarakhand | 1,055 | 1,146 | 1,237 | 1,451 | 15,150 | 1,617 | 1,244 | 1,232 | 1,289 | 941 | 1,017 | 1,153 | 8,492 |
| 5. Haryana | 4,646 | 4,815 | 4,873 | 4,561 | 55,233 | 5,368 | 4,611 | 4,889 | 4,617 | 4,474 | 4,110 | 4,578 | 32,646 |
| . Delhi | 3,146 | 3,525 | 3,422 | 3,722 | 39,845 | 4,335 | 3,646 | 3,595 | 3,406 | 3,517 | 3,386 | 3,484 | 25,369 |
| . Rajasthan | 2,456 | 2,776 | 2,676 | 3,132 | 30,722 | 2,895 | 2,738 | 2,683 | 2,699 | 2,550 | 2,253 | 2,425 | 18,243 |
| . Uttar Pradesh | 4,957 | 5,485 | 5,112 | 5,548 | 61,337 | 6,305 | 5,082 | 5,366 | 5,422 | 4,975 | 5,073 | 5,103 | 37,327 |
| 0. Bihar | 909 | 1,039 | 961 | 1,177 | 10,755 | 1,165 | 980 | 1,003 | 1,160 | 981 | 986 | 940 | 7,216 |
| 1. Sikkim | 150 | 176 | 145 | 160 | 1,917 | 166 | 193 | 193 | 201 | 163 | 209 | 186 | 1,311 |
| 2. Arunachal Pradesh | 26 | 38 | 32 | 85 | 398 | 56 | 36 | 48 | 49 | 45 | 44 | 41 | 319 |
| 3. Nagaland | 17 | 17 | 20 | 46 | 227 | 29 | 24 | 20 | 23 | 27 | 21 | 25 | 167 |

| 14. | Manipur | 27 | 24 | 21 | 46 | 309 | 37 | 29 | 25 | 34 | 37 | 42 | 43 | 247 |
|-----|------------------------|--------|--------|--------|--------|----------|--------|--------|--------|--------|--------|--------|--------|----------|
| 15. | Mizoram | 13 | 26 | 22 | 50 | 213 | 35 | 22 | 24 | 19 | 28 | 29 | 18 | 175 |
| 16. | Tripura | 48 | 52 | 46 | 64 | 556 | 61 | 50 | 58 | 49 | 58 | 52 | 54 | 382 |
| 17. | Meghalaya | 108 | 104 | 129 | 127 | 1,368 | 168 | 130 | 124 | 104 | 117 | 106 | 113 | 863 |
| 18. | Assam | 743 | 787 | 736 | 956 | 8,989 | 932 | 768 | 798 | 795 | 768 | 848 | 888 | 5,796 |
| 19. | West Bengal | 3,230 | 3,495 | 3,490 | 3,841 | 39,780 | 4,207 | 3,567 | 3,514 | 3,586 | 3,503 | 3,255 | 3,263 | 24,895 |
| 20. | Jharkhand | 1,995 | 1,965 | 2.121 | 2,149 | 23,916 | 2,764 | 1,884 | 1,811 | 1,855 | 1,770 | 1,509 | 1,437 | 13,031 |
| 21. | Odisha | 2,347 | 2,338 | 2,374 | 2,626 | 26,952 | 2,955 | 2,135 | 2,923 | 2,494 | 2,497 | 2,015 | 1,994 | 17,014 |
| 22. | Chhattisgarh | 1,852 | 2,064 | 2,068 | 2,143 | 22,932 | 2,298 | 1,988 | 2,093 | 2,002 | 1,873 | 1,490 | 1,570 | 13,313 |
| 23. | Madhya Pradesh | 2,094 | 2,414 | 2,291 | 2,624 | 25,683 | 2,624 | 2,247 | 2,212 | 2,282 | 2,255 | 2,087 | 2,053 | 15,760 |
| 24. | Gujarat | 5,619 | 6,185 | 6,507 | 6,521 | 73,440 | 6,871 | 6,592 | 6,424 | 6,411 | 6,185 | 5,741 | 5,888 | 44,111 |
| 25. | Daman and Diu | 77 | 101 | 92 | 103 | 1,105 | 103 | 84 | 87 | 105 | 103 | 89 | 83 | 654 |
| 26. | Dadra and Nagar Haveli | 129 | 173 | 139 | 174 | 1,718 | 174 | 144 | 165 | 135 | 159 | 125 | 130 | 1,031 |
| 27. | Maharashtra | 13,524 | 15,151 | 14,09? | 15,596 | 1,70,289 | 18,096 | 14,110 | 15,143 | 15,102 | 13,407 | 13,579 | 15,109 | 1,04,546 |
| 29. | Karnataka | 6,209 | 7,329 | 6,453 | 6,983 | 78,763 | 7,997 | 6,396 | 6,659 | 7,089 | 6,201 | 6,350 | 6,675 | 47,366 |
| 30. | Goa | 342 | 394 | 401 | 389 | 4,103 | 415 | 348 | 338 | 361 | 325 | 311 | 311 | 2,410 |

Written Answers to

[3 December, 2019]

Unstarred Questions 245

| Unstc | |
|----------|--|
| tarred | |
| Ques | |
| uestions | |

246 Written Answers to

[RAJYA SABHA]

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
|-----|----------------------------|--------|--------|--------|--------|--------|-------|-------|-------|-------|-------|-------|-------|--------|
| 31. | Lakshadweep | 4 | 1 | 3 | 1 | 20 | 3 | 0 | 1 | 2 | 1 | 2 | 2 | 11 |
| 32. | Kerala | 1,416 | 1,584 | 1,416 | 1,635 | 16,343 | 1,766 | 1,431 | 1,568 | 1,512 | 1,582 | 1,393 | 1,549 | 10,801 |
| 33. | Tamil Nadu | 5,415 | 6,201 | 5,974 | 6,941 | 70,562 | 6.767 | 5,806 | 5,881 | 6,084 | 5,973 | 5,616 | 6,109 | 42,236 |
| 34. | Puducherry | 152 | 159 | 175 | 184 | 1,924 | 173 | 144 | 135 | 145 | 161 | 149 | 146 | 1,052 |
| 35. | Andaman and Nicobar Island | 22 | 35 | 25 | 28 | 297 | 38 | 39 | 21 | 22 | 30 | 19 | 32 | 201 |
| | Nicobar Island | | | | | | | | | | | | | |
| 36. | Telangana | q3,014 | 3,195 | 3,460 | 3,897 | 36,408 | 3,509 | 3,041 | 3,166 | 3,163 | 3,059 | 2,854 | 3,230 | 22,022 |
| 37. | Andhra Pradesh | 2,049 | 2,159 | 2,088 | 2,589 | 25,331 | 2,558 | 2,136 | 2,232 | 2,138 | 2,115 | 1,985 | 1,975 | 15,139 |
| 97. | Other Territory | 178 | 194 | 141 | 167 | 2,484 | 179 | 133 | 166 | 158 | 170 | 132 | 127 | 1,065 |
| 99. | Center Jurisdiction | 91 | 45 | 47 | 74 | 580 | 52 | 51 | 61 | 59 | 100 | 35 | 97 | 454 |
| | Grand Total | 70,253 | 77,545 | 74,952 | 82,165 | 876794 | 89372 | 74258 | 77084 | 77040 | 72543 | 69091 | 73159 | 532547 |

(B) Details of Amount transferred to various States

| State | e/UT (Figures in ₹ crore) | 2017-18 | 2018-19 | 2019-20 |
|-------|---------------------------|---------|---------|-----------|
| code | | 2017 10 | 2010 19 | (Apr-Oct) |
| 1 | 2 | 3 | 4 | 5 |
| 1. | Jammu and Kashmir | 1,611 | 3,452 | 1,508 |
| 2. | Himachal Pradesh | 852 | 1,844 | 960 |
| 3. | Punjab | 4,297 | 8,170 | 3,840 |
| 4. | Chandigarh | 454 | 1,046 | 462 |
| 5. | Uttarakhand | 322 | 1,030 | 605 |
| 6. | Haryana | 2,309 | 6,353 | 2,918 |
| 7. | Delhi | 5,660 | 8,608 | 3,646 |
| 8. | Rajasthan | 5,877 | 12,181 | 5,479 |
| 9. | Uttar Pradesh | 13,956 | 26,655 | 13,800 |
| 10. | Bihar | 4,384 | 10,419 | 5,263 |
| 11. | Sikkim | 88 | 225 | 149 |
| 12. | Arunachal Pradesh | 164 | 400 | 233 |
| 13. | Nagaland | 144 | 373 | 229 |
| 14. | Manipur | 226 | 514 | 295 |
| 15. | Mizoram | 132 | 347 | 195 |
| 16. | Tripura | 316 | 682 | 358 |
| 17. | Meghalaya | 235 | 522 | 297 |
| 18. | Assam | 2,240 | 4,841 | 2,443 |
| 19. | West Bengal | 6,203 | 12,482 | 5,829 |
| 20. | Jharkhand | 1,375 | 3122 | 1,488 |
| 21. | Odisha | 2,859 | 5,376 | 2,412 |
| 22. | Chhattisgarh | 1,603 | 3,122 | 1,343 |

| 248 | Written Answers to | [RAJYA SABH | A] | Unstarred Questions |
|-----|---------------------------|-------------|--------|---------------------|
| 1 | 2 | 3 | 4 | 5 |
| 23. | Madhya Pradesh | 5,054 | 11,424 | 5,648 |
| 24. | Gujarat | 6,305 | 11,496 | 5,081 |
| 25. | Daman and Diu | 16 | 120 | 31 |
| 26. | Dadra and Nagar Haveli | 78 | 151 | 75 |
| 27. | Maharashtra | 14,480 | 28,899 | 11,854 |
| 29. | Karnataka | 9,610 | 19,475 | 9,165 |
| 30. | Goa | 545 | 1,109 | 445 |
| 31. | Lakshadweep | 3 | 11 | 10 |
| 32. | Kerala | 6,801 | 12,849 | 5,913 |
| 33. | Tamil Nadu | 8,707 | 17,268 | 8,244 |
| 34. | Puducherry | 273 | 552 | 214 |
| 35. | Andaman and Nicobar Islan | nds 71 | 195 | 100 |
| 36. | Telangana | 6,534 | 12,788 | 6,012 |
| 37. | Andhra Pradesh | 5,750 | 11,849 | 5,835 |
| | GRAND TOTAL | 115642 | 239948 | 112380 |

GST on cycle

†1643. CH. SUKHRAM SINGH YADAV: SHRIMATI CHHAYA VERMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that there is a levy of 12 per cent GST on cycle which is a pollution-free means of transport for a common man whereas GST rate in 5 per cent on battery-powered vehicles;
- (b) whether Government proposes to do away with the current GST rate being charged for cycles, a means of transport for the common man so that it can promote the use of cycles; and

[†]Original notice of the question was received in Hindi.